NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 147/(MAH)/2017 CA No.

CORAM:

193

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Labdhi Enterprise.

V/s.

D.B.M. Geotechnics & Construtions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

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J.S. Khatter Adr. Sor Respondent

ORDER

TCP No. 147/ I&BP/NCLT/MB/MAH/2017

To give completeness to the Form filed by the Petitioner, the Petitioner Counsel requested 2-3 days time, at his request, list this matter on 12.7.2017 to file an affidavit alongwith other documents on or before next date of hearing.

The Corporate Debtor Counsel is also present.

List this matter on 12.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)